

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 163 of 2015 &  
IA Nos. 261 & 262 of 2015**

**Dated : 19<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**West Central Railway ... Appellant(s)  
Vs.  
Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Geetanjali Mohan, Adv.  
Mr. Satyendra Kumar, Dy. CCE  
Mr. Manoj Sen, SSE

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1  
  
Mr. G. Umapathy  
Mr. Aditya Singh for R-2 to R-5

**ORDER**

List the matter on **22.11.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt